

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

APPLICATION NO 131 OF 2017(SZ)

Syed Mohammed Kalifa Sahib,
S/o Syed Kamil Sahib,
President, NagoreDargah Advisory Board,
NO. 3, Kalifa Sahib Street, Nagore- 611 002.
Nagapattinam District.

... Applicant.

and

1. The District Collector
District Collectorate,
Nagapattinam- 611 001.
2. The Commissioner
Nagapattinam Municipality
Nagapattinam.
3. The Tamil Nadu Pollution Board,
Rep by its Member Secretary,
No,76, Mount Road,
Guindy,Chennai- 32.

... Respondents.

REPORT FILED BY RESPNDENT NO. 2

I, Sridevi, daughter of B. Nandakumar, Hindu aged about 45 years, working as Municipal Commissioner, Nagapattinam Municipality, Nagapattinam, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Commissioner of the Nagapattinam Municipality, the 2nd Respondent herein and well conversant with the facts of the case from the connected files.
2. I submit that subsequent to the order passed by this Hon'ble Tribunal the following steps were taken by the Nagapattinam Municipality and the same is submitted for the Consideration of this Hon'ble Tribunal.

A) BIO MINING PROCESSING FACILITY:

The Municipality has two bio mining processing facility to process the existing accumulated legacy waste. One is located at existing MSW Processing facility, Nagapattinam Town and another one is located at Nagore Town.



Sridevi
Commissioner,
Nagapattinam Municipality.

1) Bio-Mining facility at Nagapattinam Town:

The Bio Mining process is carried out to process the existing accumulated Legacy waste. The estimated total legacy waste accumulated is 10852.77 Cum over an area of 8.20 acres. The Municipality has provided the Bio Mining facility such as Feeding System, Trommel Screen, belt Conveyors with a capacity to process 90 Tons/Day (two batches). The Entire legacy waste has been processed by the Municipality and the same has been completed already which was also submitted before this Hon'ble Tribunal by the earlier report filed by the Municipality.

Further as per the revised survey on legacy waste accumulated in Nagapattinam was carried out by M/s. Step Land Survey Consultants, Pondicherry which was reviewed by Anna University, Chennai and the estimated quantity of legacy waste is 20735 Cum. DPR for the project was submitted to the CMA on 05.02.2021. Further detailed proposal was also prepared and the same was also submitted by the municipality to The Commissioner of Municipal Administration on 11-08-2021 for Administrative Sanction and Funding from the Government. Subsequent to the Order of this Hon'ble Tribunal Administrative Sanction was granted by the Commissioner of Municipal Administration by his order dated 02-11-2021 in his Proceedings No. 21192/2021/AMRUT 2 and Technical sanction was also granted on 19-11-2021. Subsequent to the sanction tender was called for by the Municipality on 26-11-2021 and after finalizing the tenders work order was given on 06-12-2021 to M/s. Saram Enviro Services Pvt Ltd, Chennai. Due to the Monsoon and the Local Body elections work commenced in the month of February and as of now 2050 Cum legacy waste was removed by Bio Mining.

2) Bio Mining facility at Nagore Town:

The Entire legacy waste has been processed by the Municipality and the same has been completed and the same was also submitted before this Tribunal by the earlier report filed by the Municipality.



[Signature]
Commissioner,
Nagapattinam Municipality.

With regard to the restoration of land in the existing dump yard study has been conducted by University College of Engineering, A Constituent College of Anna University and they have submitted their report and the same was also enclosed along with this report for the consideration of this Hon'ble Tribunal. They have recommended for Gardening for the entire area to avoid Air Pollution.

B.SEWAGE TREATMENT PLANT (STP) :

The Municipality has installed two Sewage Treatment Plant (STP) at Nagapattinam and Nagore Town. The Municipality has completed the underground sewerage system for 32 wards out of 36 wards and partially completed for remaining 4 wards.

1) STP at Nagapattinam Town:

The municipality has already installed STP to treat the 9.63 MLD of sewage generated from Nagapattinam Town. Daily generation of sewage is about 3.90 – 4.20 MLD. The Municipality has obtained consent to operate under Water & Air Acts and the same is renewed upto 31.03.2020. The local body has applied for the renewal of the consent for the period upto 2021-2022 along with the requisite fee of Rs. 2,20,080 on 12-08-2021 and some queries were raised by TNPCB and the same was pending consideration before the TNPCB.

2) STP at Nagore Town:

The Municipality has obtained Consent to Establish (CTE) under Water & Air Acts valid upto 31.03.2022 for the STP to treat 2.96 MLD of sewage generated from Nagore Town. The municipality has installed the STP and commissioned since April 2021.

The STP was previously inspected on 25.02.2021 and issued show cause notice under Water and Air Acts for operating the STP without obtaining CTO. The Municipality has now filed application for Consent to Operate on 25.06.2021 through OCMMS without remitting Consent Fee. Hence, the application was returned with a request to resubmit the application along with Consent Fee. Subsequently the Municipality has resubmitted the Application for



[Signature]
Commissioner,
Nagapattinam Municipality.

Consent to Operate along with the requisite fee of Rs. 43, 600/- and subsequent to that Consent was given by the TNPCB by its Order dated 02-11-2021 in Order No. 2104240961015.

In the foregoing circumstances it is prayed that this Honourable Tribunal may be pleased to accept the above and pass suitable orders and thus render Justice.

Solemnly affirmed on
This the 24th day of
March 2022 and the
Deponent herein has
Affixed his signature
in my presence


**Commissioner,
Nagapattinam Municipality.**

before me,



Advocate, Nagapattinam.



24.3.2022

**T. SOMASUNDARAM, B.Sc., B.L.,
Advocate & Notary Public
No.23, Vedhanayagam Chetty Street,
NAGAPATTINAM - 611 001.
Cell: 94427 42105**



UNIVERSITY COLLEGE OF ENGINEERING, PATTUKKOTTAI

(A Constituent College of Anna University, Chennai)

Rajamadam, Pattukkottai

Thanjavur Dist, Tamilnadu. 614701, Phone No.04373-293301

Dr.G.ELANGO VAN.,M.E,Ph.D.,
DEAN (i/c)
E-mail:deanucepattukkottai@gmail.com

Date: 31.01.2022

Letter No.746/AU-PKT/01/2022

1. Name of the Client : Commissioner
Nagapattinam Municipality.
Nagapattinam.
2. Client Reference No. : 2785/2017/E1/Dt.17.12.2021
3. Name of the Work : Nagapattinam Municipality –Soil investigation at
Nagapattinam and Nagore solid waste compost yard.
4. Date of visit : 31.12.2021
5. Name of the consultant : Dr.G.Elangovan, Associate Professor.

Encl: Test Report



[Signature]
HOD

Dr. G. ELANGO VAN M.E Ph.D
Head of the Department,
Department of Civil Engineering,
University College of Engineering,
Pattukkottai, Rajamadam - 614 701



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THIRD PARTY INSPECTION REPORT

Based on the request received from the Commissioner, Municipal office, Nagapattinam Municipality, Nagapattinam District for the need of soil investigation to the solid waste compost yard with no waste at Nagapattinam and Nagore site via letter no. 2785/2017/E1/Dt.17.12.2021. The faculty members Dr.G.Elangovan and Mr.M.Kumanachakravarthi of University College of Engineering, Pattukkottai visited the site on 31.12.2021 and thorough observations were made at the site and suggested the soil condition for your perusal.

SCOPE OF THE INSPECTION

- To find the quality and present status of the soil condition in the compost yard after the removal of solid waste dumped in the site.

OBSERVATIONS

The committee checked the soil in different places and observed that the entire solid waste removed area.

1. For the observation of soil condition the trial pits were taken randomly in different places.
2. Soil refilled with clay soil and properly levelled.
3. The refilled clay soil is black in colour and mixed with small pieces of solid waste were found in soil up to the level of filled soil.
4. The water table found at 1.5m from present ground level below that compacted soil found in good condition.
5. The existing soil below 1.5m from the surface are stiff clay and not polluted by solid waste.
6. The existing ground may black clay soil up to 4m with low bearing capacity.
7. If any construction proposed to do this location, pile foundation may be recommended.





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CONCLUSION

The presence of piece of solid waste in the soil will not affect the surrounding area by land pollution, due to stiff clay minerals in the existing ground there is no chance to seepage/percolation of contaminated water into the nearby locations. Gardening may be recommended to the entire area to avoid air pollution.




HOD

Dr. G. ELANGO VAN M.E., Ph.D.,
Head of the Department,
Department of Civil Engineering,
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